

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4400
ANSWERED ON:19.05.2006
ENCROACHMENT BY PETROL PUMP DEALERS
Nikhil Kumar Shri

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether a large number of petrol pump dealers in the capital have made massive encroachments on public land;
- (b) if so, the details thereof; and
- (c) the steps taken by Government to remove all such unauthorised encroachments?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN)

(a)to(c): The Delhi Development Authority (DDA) has reported that no specific complaint in this regard has been received in the recent past. However, as and when the report is received in DDA regarding encroachment at the petrol pump sites, DDA takes action to remove the same, as per the relevant provisions of law.

Land & Development Office (L&DO) has reported that out of 68 petrol pumps, encroachment on public land has been found in 35 petrol pumps during past inspections. L&DO has further reported that breach notices have been issued to all the 35 Petroleum Companies to remedy the same. In 9 cases the temporary leases have been cancelled for violation of the lease provisions and five cases have been reported to local body for removal of encroachment.